

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)

CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Contempt Petition (IBC)/9/2023 IA (IBC)/56/2023 in CP (IB) No.262/7/HDB/2018
NAME OF THE COMPANY	Transstroy Tiruthani Chennai Tollways Pvt Ltd
NAME OF THE PETITIONER(S)	Allahabad Bank
NAME OF THE RESPONDENT(S)	Transstroy Tiruthani Chennai Tollways Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

Contempt Petition (IBC)/9/2023

Both the Counsel argued for some time and sought for the matter to be posted along with the main application on 05.06.2023.

IA (IBC)/56/2023

Post on 05.06.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)

SL.No.15